

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:815

ANSWERED ON:28.11.2005

FATAL ACCIDENTS AT WORK PLACE

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the International Labour Organisation (ILO) in its latest report has stated that India is under-reporting the number of fatal accidents due to poor safety and health facilities as work place;
- (b) if so, the facts thereof;
- (c) the reasons for under-reporting the number of fatal accidents at work place in India;
- (d) whether any new mechanism is proposed to introduced to ensure exact reporting of such accidents; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): The International Labour Organisation's (ILO) Report titled "Introductory Report: Decent Work – Safe Work" presented in the XVIIth World Congress on Safety and Health at Work held at Orlando, USA inter alia mentions that data relating to Occupational Accidents and Diseases from member countries are often very incomplete since underreporting is common and official reporting requirements frequently do not cover all categories of workers, like those in the informal sector.

(c) to (e): The reasons of gap in the number of accidents as mentioned in the Report is non-coverage of all categories of workers, mainly those in the informal economy. In respect of the manufacturing sector covered under the Factories Act, 1948, the State Governments are the enforcing agencies and are responsible to collect the details of fatal accidents. Any reporting of statistics in this regard is, therefore, based on the inputs from the State Governments.